

12/4

**OFFICE OF THE PRINCIPAL DISTRICT AND SESSIONS COURT  
RANGAREDDY DISTRICT AT L.B.NAGAR, HYDERABAD.**

**:Re-TENDER NOTIFICATION:**

**Tender/Dis.No.** 2003 **/eCourts/2021**

**Dated:** 06 **.04.2021**

The Principal District and Sessions Judge, Ranga Reddy District, is pleased to invite Sealed quotations from reputed agencies/Vendors for placing 66 No.'s of Canon-Image Class 6030B Printers and 60-70 No.'s of HP 1020 Laser jet printers under complete Managed Print Solution which are functioning in the Courts of Ranga Reddy.

The intending bidders are at liberty to undergo below mentioned options. Under complete Managed Print Solution, there are two options. 1. the existing printers available with the courts will be serviced (along with supply of unlimited Cartridges) by the vendor and 2. the vendor shall supply the printer and unlimited cartridges (this option includes service of printer by the vendor) and the second option is restricted only for HP 1020 printers. (Quote separately).

The sealed quotations should be sent in the name of " the Principal District and Sessions Judge, Ranga Reddy District", by superscribing on the envelope as **MPS for Canon, HP Printers-2021**" by post or in person, so as to reach the District court at L.B.Nagar, on or before 12.04.2021 by 5.00 p.m.

The Principal District and Sessions Judge reserves the right to accept or reject any of the quotation or all the quotations without assigning any reason thereto and also reserves the right to issue the MPS order to single or more than one tenderer and quantity of the printers may decrease or increase.

*G. Madhava Devi*  
Prl. District & Sessions Judge 6-4-21

Ranga Reddy District  
**Prl. District and Sessions Judge,**  
**Ranga Reddy Dist.**

**To,**

1. The Notice Board of the court of District Judge, R.R. District.
2. The Metropolitan Sessions Judge, Hyderabad.
3. The City Civil Court, Hyderabad.
4. The City Small Causes court, Hyderabad.
5. The Addl. Chief Judge, City Civil Court, Sec. bad.
6. District court official Website.

With a request to direct the office concerned to affix the same on the Notice boards.